

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

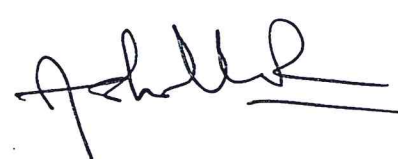
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	:
PETITION NUMBER	: CP/49/(IB)/2018
NAME OF THE TRANSFEROR	: QUANTUM COAL ENERGY PVT LTD
NAME OF THE TRANSFEREE	: DANALAKSHMI PAPER MILLS PVT LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Anuradh Krishnan P. R. Vandana	Counsel for Petitioner	John
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondent filed a memo stating that they are intending to settle the matter and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to seek instructions from the client. Time is enlarged at request of both sides. Put up on 19.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc